

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 608 of 2020

In the matter of:

Ashok Agarwal

....Appellant

Vs.

Amitex Polymers Pvt. Ltd.

....Respondent

Present

For Appellant: Mr. Harikesh Anirudhan, Advocate.

For Respondent: None.

ORDER
(Virtual Mode)

15.12.2020: Mr. Harikesh Anirudhan the Learned Counsel for the Appellant informs this Tribunal that the Learned Counsel for the Appellant on record Mr. Pankaj Bhagat is down with fever it is inconvenienced to appear before this Tribunal today. Acceding to the request of Appellant side for an adjournment, the Registry is directed to List the matter on **8th January, 2021**.

It is made quite clear that since on the side of the Appellant 'Written Submissions' have already been filed, the Learned Counsel for the Appellant on record Mr. Pankaj Bhagat is to get ready on 8th January, 2021 and to argue the main Appeal. It is made abundantly clear that no adjournment shall be granted to the Learned Counsel appearing for the Appellant, on any score.

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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